

**Allocation of Essential Commodities
to States**

1001. SHRI D.S. AHIRE :
 SHRI ASHOK NAMDEORAO MOHOL :
 SHRI NRIPEN GOSWAMI :
 SHRI SADASHIV RAO DADODA MANDLIK :
 SHRI A. VENKATESH NAIK :
 SHRI MADHAV RAO PATIL :
 SHRI SHRI R. SAMBASIVA RAO :
 SHRI MANIKRAO HODLYA GAVIT :
 SHRI FAGGAN SINGH KULASTE :
 SHRI K.C. KONDAIAH :
 SHRI CHAMAN LAL GUPTA :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) the quantity of Wheat, Rice, Sugar, Edible Oils and Kerosene supplied to each State/Union territory against their demands during each of the last three years till date, item-wise;

(b) whether requests for enhancing the quota of the said items have been received from the States;

(c) if so, the details thereof, State-wise and the reaction of the Government thereto;

(d) the comparative enhancement made in these items with the previous year, State-wise;

(e) whether the monthly quota of the said items in case of States has been reduced during 1997;

(f) if so, the reasons therefor; and

(g) the quantity of Wheat and Rice released to the States/Union Territories under Targeted Public Distribution System during 1997-98, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) to (d) The Statewise quantum of allocation and lifting of Wheat, Rice, Sugar, Edible Oil and Kerosene during 1995-96, 1996-97 and 1997-98 are shown in the enclosed Statements I, II and III. A Statement IV indicating the requests received from States/UTs for additional allocation of foodgrains is enclosed.

The Monthly quota of Wheat and Rice of such State/UT since June, 97 has been fixed under TPDS so as to provide 10 Kg. of foodgrains per household per month to below poverty line (BPL) families. The above Poverty Line (APL) quota to States/UTs is the difference between the

last 10 years average lifting of foodgrains and the BPL quota. However, considering the demands received from various States/UTs for additional allocation, additional allocations of foodgrains were made at economic cost from June, 97 to November, 97 and at above Poverty Line rates from December, 97 onwards: A Statement-V showing the additional allocations of Wheat and Rice made to various States for June'97 onwards is enclosed.

The allocation of levy Sugar is made on the basis of uniform norm of 425 gms. per capita as per 1991 population and not on the basis of demand of States/UTs. The Quantity of Sugar accruing to the Central Government in the levy account, under the current levy sugar formula, is short of the requirements for the PDS. In these circumstances, it has not been found possible to enhance the allocation of Sugar under the PDS for State Government/UTs by linking it to a more recent population figure.

Allocation of Kerosene is made on the basis of past demand, off-take trend and relative need. An attempt is being made to bring those states where the per capita availability of Kerosene is less than the national average to the national average level. Requests are received from the State Governments for additional allocation of kerosene from time to time. However, on account of constraints of product availability, foreign exchange and heavy subsidy involved, it is not possible to meet the full demand of the States.

Presently edible oil is allocated to States/UTs for the restricted period of festival months of August-November every year. Demand from the State/UTs for allocation during these months for the year 1998-99 is given in the enclosed Statement-VI.

(e) and (f) No, Sir. The monthly quota of sugar, kerosene, edible oil has not been reduced. However, in case of foodgrains the monthly quota of wheat and rice of each State/UT since June, 97 has been fixed under TPDS so as to provide 10 kg. of foodgrains per household per month to below poverty line (BPL) families. The above poverty line quota to States/UTs is the difference between the last 10 years average lifting of foodgrains and the BPL quota. As average lifting of foodgrains in many States/UTs was less than the allocation, it resulted in some decrease in their monthly quotas of foodgrains under TPDS in June, 97 as compared to previous year's allocation.

(g) Two statements-VII and VIII showing the quotas of Rice and Wheat allotted to various States/UTs under TPDS during June'97 to March'98 are enclosed.

Statement-I

(Figures in 000 Tonnes)

States/UTs	Wheat		Rice		Sugar		Ed. Oils		Kerosene	
	Alloc.	Lift.	Alloc.	Lift.	Alloc.	Lift.	Alloc.	Lift.	Alloc.	Lift.
1	2	3	4	5	6	7	8	9	10	11
Andhra Pradesh	192.00	102.70	2620.00	2159.31	321.37		66.60	39.79	615.48	613.41
Arunachal Pradesh	7.20	5.20	102.70	90.60	4.14		-	-	9.60	9.54
Assam	360.00	351.90	568.00	436.30	120.34		1.20	0.68	254.28	257.15
Bihar	705.60	227.20	301.60	23.50	426.81		0.20	-	606.96	606.48
Goa	42.40	21.40	78.00	44.80	6.30		4.00	3.13	27.36	27.95
Gujarat	835.50	424.90	409.00	208.60	206.15		49.00	46.08	808.28	810.44
Haryana	209.48	62.50	53.56	8.40	81.54		0.20	0.26	156.48	157.42
Himachal Pradesh	144.00	98.20	131.00	45.20	24.73		1.50	1.18	42.24	42.68
Jammu & Kashmir	360.00	116.00	528.00	249.20	35.20		0.70	0.39	86.05	90.28
Karnataka	360.00	219.50	1443.12	942.90	225.59		11.00	6.63	476.91	486.40
Kerala	585.00	557.30	1800.00	1170.50	148.40		-	0.20	283.77	290.55
Madhya Pradesh	583.92	136.70	580.16	204.20	321.77		2.50	-	476.75	483.86
Maharashtra	1100.00	610.60	858.00	359.50	383.87		30.00	15.14	1527.60	1521.22
Manipur	32.40	31.80	120.00	33.00	9.37		0.90	0.30	21.24	22.17
Meghalaya	28.00	27.70	172.00	164.20	8.64		0.20	0.01	16.08	16.10
Mizoram	24.00	23.40	94.00	93.63	3.69		1.30	0.40	6.36	6.41
Nagaland	18.00	20.00	72.50	70.80	5.86		4.10	2.99	10.68	11.56
Orissa	420.00	238.60	790.00	365.80	157.69		12.00	3.50	211.44	211.32
Punjab	155.00	7.60	16.65	1.80	100.98		-	-	328.92	329.87
Rajasthan	1453.92	459.30	52.00	9.10	217.13		0.40	-	327.36	324.23
Sikkim	12.30	10.10	57.60	43.80	2.11		0.84	0.63	8.28	8.00
Tamil Nadu	310.00	162.40	1590.00	1587.92	281.95		8.00	5.08	675.24	675.11
Tripura	21.60	9.60	194.40	148.60	13.32		0.70	0.04	23.16	22.96
Uttar Pradesh	1185.60	225.90	549.60	209.50	677.82		-	-	1087.48	1082.79
West Bengal	1098.60	842.20	856.00	457.10	333.33		17.00	14.92	756.00	759.68
Andaman & Nicobar	9.00	-	30.00	-	3.28		0.17	0.06	4.68	4.61
Chandigarh	21.60	0.90	3.60	1.10	4.97		0.10	-	36.98	19.64
Dadra & Nagar H.	2.75	0.50	6.00	1.20	0.65		0.64	0.42	3.12	3.12
Daman & Diu	2.15	-	6.70	1.00	0.49		0.89	0.46	3.00	2.71
Delhi	840.00	153.30	240.00	26.40	130.36		3.30	2.68	240.95	241.99
Lakshdweep	0.50	-	6.30	4.70	0.94		0.29	0.24	0.04	0.16
Pondicherry	9.00	-	24.00	1.90	4.46		4.30	3.05	15.00	14.41
Total	11129.72	5147.40	14434.49	9164.56	4263.25		221.99	148.25	9146.57	9154.25

Lifting of Levy Sugar is assumed to be 100%.

Statement-II

(Figures in 000 Tonnes)

States/UTs	Wheat		Rice		Sugar		Ed. Oils		Kerosene	
	Alloc.	Lift.	Alloc.	Lift.	Alloc.	Lift.	Alloc.	Lift.	Alloc.	Lift.
1	2	3	4	5	6	7	8	9	10	11
Andhra Pradesh	180.00	126.80	2490.00	1946.70	354.69		49.00	44.48	639.36	643.18
Arunachal Pradesh	7.20	5.50	109.20	100.70	4.67		-	-	11.04	11.23
Assam	355.50	301.80	648.70	520.80	121.71		1.00	0.34	258.66	250.94
Bihar	697.80	438.70	389.60	37.60	464.12		0.70	-	852.96	652.18
Goa	37.20	32.60	90.00	59.50	6.14		3.20	2.68	27.82	27.91
Gujarat	690.90	824.30	376.00	276.40	213.76		40.00	43.35	826.02	830.26
Haryana	208.16	130.20	52.00	21.50	86.17		-	-	160.28	160.85
Himachal Pradesh	140.00	119.20	122.80	86.50	26.49		1.40	0.91	58.30	55.90
Jammu & Kashmir	360.00	149.00	528.00	353.70	46.70		0.70	0.43	89.52	88.75
Karnataka	356.00	286.70	1453.12	1110.00	240.00		10.00	11.39	503.18	501.48
Kerala	572.50	544.00	1847.00	1530.80	151.63		2.00	0.97	284.76	287.61
Madhya Pradesh	605.62	431.10	613.68	302.80	353.50		-	-	518.19	512.14
Maharashtra	1010.00	849.80	858.00	553.70	407.35		34.00	33.39	1510.19	1544.76
Manipur	32.40	31.30	120.00	58.90	10.36		2.10	1.90	22.48	21.73
Meghalaya	29.50	26.60	190.00	181.90	9.65		0.70	0.23	20.07	20.06
Mizoram	23.50	21.10	92.05	88.60	3.96		1.40	0.45	7.98	7.69
Nagaland	8.60	8.70	81.20	89.40	7.04		2.80	1.94	13.74	13.77
Orissa	451.00	419.70	1012.00	585.10	170.11		7.00	3.18	233.45	232.95
Punjab	121.00	61.94	18.00	2.00	109.96		-	-	335.95	335.50
Rajasthan	1358.37	1141.30	59.00	16.60	235.79		0.35	-	352.34	349.40
Sikkim	10.70	11.20	60.10	81.10	2.19		0.77	0.74	7.80	8.15
Tamilnadu	287.20	217.10	1903.50	1865.90	298.58		7.00	6.44	693.13	689.14
Tripura	21.60	14.70	194.40	150.00	15.02		0.70	0.10	30.84	28.83
Uttar Pradesh	1140.40	893.60	532.20	356.80	743.45		-	-	1140.13	1145.82
West Bengal	1071.00	904.80	790.00	517.10	364.73		18.50	19.27	767.08	766.79
Andaman & Nicobar	9.00	7.28	30.00	2.47	3.53		0.23	0.08	5.02	4.94
Chandigarh	21.60	7.91	3.60	2.20	4.96		-	-	21.38	19.63
Dadra & Nagar H.	3.00	2.20	6.00	4.11	0.76		0.56	0.54	3.14	3.08
Daman & Diu	2.40	1.13	7.20	3.43	0.51		0.91	0.49	3.02	2.74
Delhi	700.00	676.90	240.00	113.60	149.70		3.60	2.95	243.66	241.92
Lakshdweep	0.50	0.22	6.30	6.60	1.02		0.28	0.19	0.90	0.34
Pondicherry	8.34	2.85	20.90	14.90	6.83		4.00	3.45	15.16	14.47
Total	10520.79	8390.22	14944.55	11021.41	4614.39		192.88	179.88	9497.72	9484.19

Lifting of Levy Sugar is assumed to be 100%.

Statement-III

(Figures in 000 Tonnes)

States/UTs	Wheat		Rice		Sugar		Ed. Oils		Kerosene	
	Alloc.	Lift.	Alloc.	Lift.	Alloc.	Lift.	Alloc.	Lift.	Alloc.	Lift.
1	2	3	4	5	6	7	8	9	10	11
Andhra Pradesh	183.00	125.29	2309.00	2000.07	348.82		28.00	11.92	655.95	620.14
Arunachal Pradesh	7.11	5.76	107.85	89.31	4.57		-	-	11.06	11.21
Assam	323.08	193.94	590.86	438.31	116.41		-	-	265.32	270.67
Bihar	788.40	513.74	489.80	156.31	447.36		0.30	0.60	683.86	680.58
Goa	32.20	27.10	76.80	51.95	6.26		3.50	1.37	28.04	28.29
Gujarat	741.65	519.31	308.00	178.75	215.94		20.00	-	849.39	854.59
Haryana	178.56	98.44	5.00	4.10	88.21		-	-	165.61	165.83
Himachal Pradesh	131.00	115.66	135.00	90.07	26.24		1.40	0.60	59.97	59.52
Jammu & Kashmir	290.60	167.74	430.75	296.56	44.62		0.40	0.02	95.42	99.13
Karnataka	260.00	248.84	1024.52	833.94	235.02		10.00	4.89	516.71	516.03
Kerala	389.04	370.93	1827.40	1607.38	136.16		-	-	290.86	288.34
Madhya Pradesh	584.90	308.91	463.60	297.27	346.00		-	-	540.52	541.31
Maharashtra	1251.80	987.43	678.40	562.37	411.81		30.00	25.01	1554.27	1559.14
Manipur	25.68	27.61	101.40	45.19	9.98		0.80	0.80	22.40	22.12
Meghalaya	25.54	28.70	199.30	152.89	9.45		-	-	20.80	20.75
Mizoram	16.94	17.70	106.18	95.05	3.84		0.80	0.15	8.17	8.04
Nagaland	28.73	29.24	108.97	92.22	6.86		1.60	1.04	14.06	13.98
Orissa	299.00	207.19	715.40	550.84	164.38		7.30	4.29	242.37	242.32
Punjab	91.30	14.18	12.60	1.82	107.57		-	-	338.25	335.92
Rajasthan	901.37	451.44	56.86	4.17	230.71		-	-	367.25	367.12
Sikkim	5.68	5.32	77.38	52.05	2.14		0.88	0.56	8.05	8.02
Tamilnadu	244.60	124.48	1359.71	1261.92	291.79		4.00	3.95	701.99	689.44
Tripura	17.96	14.49	167.33	153.49	14.81		-	-	31.64	31.71
Uttar Pradesh	1214.82	867.20	521.69	320.98	722.64		1.70	0.01	1189.08	1187.14
West Bengal	1193.20	927.66	536.90	315.98	356.90		20.00	3.22	787.96	788.68
Andaman & Nicobar	9.00	0.10	30.00	0.20	5.41		0.11	-	6.65	6.62
Chandigarh	17.58	5.27	2.94	2.08	4.10		-	-	21.62	18.40
Dadra & Nagar H.	1.98	1.26	4.95	2.78	0.73		0.32	0.30	3.25	3.22
Daman & Diu	1.50	0.69	4.38	3.34	0.45		0.52	0.48	3.01	2.86
Delhi	881.47	532.02	174.30	100.34	147.34		2.12	1.40	246.02	242.90
Lakshdweep	0.50	0.85	8.70	3.11	1.00		0.40	0.20	0.88	0.70
Pondicherry	4.82	-	20.14	-	5.28		2.00	1.68	15.38	14.62
Total	9924.01	6938.49	12655.91	9784.84	4510.80		136.15	62.49	9756.61	9699.34

Lifting of Levy Sugar is assumed to be 100%.

Statement-IV

Statement showing demands for additional allocations from various State/UTs

Sl. No.	Name of State	Details of Request
1	2	3
1.	Assam	Addl. 20,000 MT of Rice for flood relief with validity for lifting upto 31st Oct, 1997.
2.	Bihar	Issue of un-utilised portion of June quota for flood relief.
3.	Delhi	Additional allocation of 24,600 MT Rice and 7110 MT Wheat from June, 97 to maintain May, 97 allocation.
4.	Goa	Additional allotment of 2500 MT Rice and also 1000 MT Wheat.
5.	Gujarat	Additional quantity of Rice and Wheat.
6.	Haryana	Request for allotment of 200 MT Wheat for Govt. Department.
	-do-	Addl. requirement of Rice & Wheat,
7.	J & K	Addl. allocation of 1,88,000 MT food grains annually.
	-do-	Addl. requirement of Rice & Wheat quota.
8.	Karnataka	Request for 1,20,000 MT of foodgrains per month.
9.	Kerala	Restoration of allotment of foodgrain at pre-TPDS level.
	-do-	Revised quota of Rice/Wheat for BPL/APL.
10.	Madhya Pradesh	Additional allocation of 5000 MT Wheat for earthquake relief.
11.	Manipur	Addl. 1840 MT Rice and 2590 MT of Wheat per month at CIP rates.
12.	Maharashtra	Enhancement of Wheat and Rice quota from August, 97.
	-do-	-do-
13.	Mizoram	Restoration of previous allotment of 8000 MT of Rice and 2000 tonnes Wheat.
14.	Orissa	Allotment of Rice for flood/cyclones etc.
	~	Addl. 20,000 MT of Rice per month for five months from June - October as drought relief.
	"	Enhancement of Wheat quota from 30,000 MT to 50,000 MT.
15.	Sikkim	Restoration of May, 97 quota of 5300 MT Rice & 1100 MT of Wheat.
16.	Tripura	Enhancement of monthly allocation of foodgrains under TPDS to 28,400 MT

1	2	3
	Tripura	Requirement of addl. allocation of 5000 tonnes Rice for special Nutrition Programme.
	-do-	Allocation of 500 MT of Rice for 1997-98.
17.	Tamil Nadu	Maintaining the allocation of May, 97 level of 1,65,000 MT Rice and 22,300 MT Wheat i.e. an addl. 31,000 MT Rice & 22,300 MT of Wheat per month.
18.	Uttar Pradesh	Special allotment of Wheat for Kumbh Mela.
19.	West Bengal	There should be no reduction in allocation of foodgrains from the level of May, 97. Additional 5000 MT foodgrains (Rice and Wheat) for July, Aug, September. 97.
20.	Lakshadweep	Allocation of 6300 MT Rice and 500 MT Wheat to maintain May, 97 allocation.
21.	Pondicherry	Allocation of 1000 MTs Wheat for festival (Onam).
	-do-	Allotment of 500 MTs Wheat to meet the public requirement.
	-do-	Addl. allocation of 1500 MTs. Rice for September and thereafter 600 MTs. Rice and 300 MTs Wheat from Sept. 1997.
	-do-	Addl. quota for floods.
22.	U.P.	Addl. Requirement of 30,000 MT Wheat for Jan & Feb. 98.
	-do-	Addl. Requirement of 40,000 MT Wheat for Feb, March, 98
	-do-	Addl. Requirement of 10,000 MT Wheat for February, 98.
23.	Nagaland	Addl. requirement of 2,000 MT for January and 5,000 MT for February, 98.
	-do-	Addl. Requirement of 3500 MT Wheat for February, 98.
24.	Delhi	Addl. requirement of 5,000 MT Wheat for February, 98.
25.	West Bengal	Addl. requirement of 10,000 MT Rice and 20,000 MT Wheat for February March and April, 98.
26.	Madhya Pd.	Enhancement of Wheat quota.
27.	Rajasthan	Addl. Requirement of 20000 MT Wheat for February, March, 98.
28.	Haryana	Addl. Requirement of 20000 MT Wheat for January, February & March, 98.
29.	Maharashtra	Addl. Requirement of 50,000 MT Wheat.
	-do-	-do-
30.	-do-	Addl. Requirement of 50,000 MT Wheat for April onwards.
31.	Orissa	Addl. Requirement of 500 MT Rice per month from April, 98 onwards.
	-do-	Addl. Requirement of 50,000 MT Wheat and Rice each from April, 98 onwards.

Statement-

Statement showing Additional Allocation of Rice & Wheat made to various States/UTs

S. States/UTs No.	RICE												
	June 1997	July 1997	Aug. 1997	Sep. 1997	Oct. 1997	Nov. 1997	Dec. 1997	Jan. 1998	Feb. 1998	Mar. 1998	April 1998	May 1998	June 1998
1. Andhra Pradesh													
2. Arunachal Pd.	1.802	1.802	1.802	1.802	1.802	1.802	2.540	2.540	2.540	2.540	2.540	2.540	2.540
3. Assam	8.488	28.488	8.488	8.488	8.488	8.488	15.000	15.000	15.000	15.000	15.000	15.000	35.000
4. Bihar													
5. Delhi		0.080	0.080	0.080	0.080	0.080	5.000						
6. Goa			6.000	2.500	2.500	2.500	2.500	2.500	2.500	2.500	2.500	2.500	2.500
7. Gujarat			12.000	12.000	12.000	12.000	10.000	0.000	0.000	0.000	0.000	0.000	0.000
8. Haryana													
9. Himachal Pradesh		2.000	7.000	7.000	7.000	7.000	7.000	7.000	7.000	7.000	7.000	7.000	7.000
10. Jammu & Kashmir	12.500	19.800	19.800	19.800	19.800	19.800	15.000	15.000	15.000	15.000	15.000	15.000	15.000
11. Karnataka			30.000	30.000	30.000	30.000	15.000	15.000	15.000	15.000	15.000	15.000	15.000
12. Kerala			30.000	80.000	30.000	30.000	15.000	20.000	20.000	20.000	20.000	20.000	20.000
13. Madhya Pradesh													
14. Maharashtra				20.000	20.000	20.000	10.000	10.000	10.000	10.000	10.000	10.000	10.000
15. Manipur	0.740	0.740	3.740	3.740	3.740	3.740	5.840	5.840	5.840	5.840	5.840	5.840	5.840
16. Meghalaya	6.338	6.338	6.338	6.338	6.338	6.338	6.338	6.338	6.338	6.338	6.338	6.338	6.338
17. Mizoram	0.083	0.083	3.083	3.083	3.083	3.083	3.083	3.083	3.083	3.083	3.083	3.083	3.083
18. Nagaland								1.000	1.000	1.000	1.000	1.000	1.000
19. Orissa	20.000	20.000	20.000	20.000	20.000	20.000	10.000	10.000	10.000	10.000	10.000	15.500	15.500
20. Punjab													
21. Rajasthan			21.000				3.890	3.890	3.890	3.890	3.890	3.890	3.890
22. Sikkim		2.000	4.000	4.000	4.000	4.000	4.000	4.000	4.000	4.000	4.000	4.000	4.000
23. Tamil Nadu	81.000	48.414					15.000	15.000	15.000	15.000	15.000	15.000	15.000
24. Tripura	1.020	1.020	1.020	1.020	1.020	1.020	4.770	4.770	4.770	4.770	4.770	4.770	4.770
25. Uttar Pradesh			3.190	0.000	7.716		3.680						
26. West Bengal							10.000	10.000	20.000	20.000	10.000	10.000	10.000
27. A & N Islands													
28. Chandigarh							0.110	0.110	0.110	0.110	0.110	0.110	0.110
29. D & N Haveli							0.200	0.250	0.250	0.250	0.250	0.250	0.250
30. Daman & Diu							0.470	0.470	0.470	0.470	0.470	0.470	0.470
31. Lakshadweep				2.400									
32. Pondicherry				0.500		+2.000	1.060	1.060	1.060	1.060	1.060	1.060	1.060
Total	130.971	127.765	177.541	222.751	177.567	171.851	165.481	152.651	162.651	162.651	152.651	158.351	178.351

For Earth quake relief for six months from July to Dec. '97.

% For Drought relief for 5 months & 20,000 KT Rice per month from June to Oct. '97.

81,000 KT Rice per month was sanctioned. The Chief Minister, Tamil Nadu has, however, informed that the State will not need it from July to Sept. '97 because TNCSC has purchased Rice from Andhra Pradesh.

Special Additional Allocation of 3500 KT Rice made to Goa for GANESH CHATURTHI.-

20,000 MT Wheat allotted to West Bengal each for Sept., Oct. & Nov.

additional demand under PDS and for ensuing festivals (Durga Puja)

V

from June '97 to Nov. 97 at Economic Cost and from Dec. '97 at APL Rates

(in '000 tonne)

WHEAT												
June 1997	July 1997	Aug. 1997	Sep. 1997	Oct. 1997	Nov. 1997	Dec. 1997	Jan. 1998	Feb. 1998	Mar. 1998	April 1998	May 1998	June 1998
							15.000	15.000	15.000	0.000	0.000	0.000
				10.000	10.000	10.000	10.000	10.000	10.000	10.000	10.000	10.000
		40.000										
	0.150	10.150	10.150	10.150	10.150	17.930	22.930	22.930	22.930	10.000	10.000	10.000
		1.000	1.000	1.000	1.000	1.000	1.000	1.000	1.000	1.000	1.000	1.000
		10.000	10.000	10.000	10.000	12.500	20.000	20.000	20.000			
		5.000	5.000	5.000	5.000	5.000	15.000	15.000	15.000	5.000	5.000	5.000
	2.500	2.500	2.500	2.500	2.500	4.410	4.410	4.410	4.410	4.410	4.410	4.410
3.420	10.359	10.359	10.359	10.359	10.359	21.540	21.540	21.540	21.540	21.540	21.540	21.540
						5.000	15.000	15.000	15.000	5.000	5.000	5.000
						15.000	25.000	25.000	25.000	15.000	15.000	15.000
	5.000	5.000	5.000	5.000	5.000	5.000	5.000	5.000	5.000	0.000	0.000	0.000
			30.000	30.000	30.000	15.000	50.000	50.000	50.000		20.000	20.000
						0.990	0.990	0.990	0.990	0.990	0.990	0.990
						1.460	1.460	1.460	1.460	1.460	1.460	1.460
						0.950	0.950	0.950	0.950	0.950	0.950	0.950
						1.200	3.000	3.000	3.000	1.000	1.000	1.000
		20.000	20.000	20.000	20.000	20.000	33.000	33.000	33.000	25.000	25.000	25.000
		20.000				15.000	15.000	25.000	25.000	15.000	15.000	15.000
						0.790	0.790	0.790	0.790	0.790	0.790	0.790
			20.000	20.000	20.000	20.000	40.000	40.000	40.000	30.000	30.000	30.000
						0.520	0.520	0.520	0.520	0.520	0.520	0.520
		8.949	0.000	25.497		11.070	20.000	40.000	40.000			
			20.000	20.000	20.000	0.900	15.900	20.900	20.900	0.900	0.900	0.900
						0.670	0.670	0.670	0.670	0.670	0.670	0.670
						0.170	0.170	0.170	0.170	0.170	0.170	0.170
						0.150	0.150	0.150	0.150	0.150	0.150	0.150
			0.200			0.730	0.730	0.730	0.730	0.730	0.730	0.730
3.420	18.009	132.958	134.209	169.506	144.009	186.946	338.210	373.210	373.250	150.250	150.280	172.280

= Includes 50,000 MT Rice given at Economic Cost for Onam to be lifted upto 30-9-97. 2,400 MT rice allotted to Lakshadweep at Eco. Cost (Addl.) to be lifted upto 31-5-98.

+ Allotted to Pondicherry for Relief Operations

5000 MT of Wheat allotted to Karnataka at API rates.

1200 MT of Wheat allotted to Nagaland for Christmas at APL rates.

15,000 MT Wheat allotted to West Bengal for Jan.98 for Ramjan & IDD festivals.

Addl. allocation is being made at the ECONOMIC COST upto Nov. 97 and At APL rates for Dec. '97 and the quantities thereunder will be utilised for distribution to PDS consumers only.

Statement-VI

Statement showing Demand for Imported Edible Oils for the month of Aug., - Nov., '98 by State/UTs under Public Distribution System (PDS)

(Quantity in MTs)

Sl.No.	Name of States/UTs	
1	2	3
1.	Andhra Pradesh	32,000
2.	Arunachal Pradesh	N.R.
3.	Assam	N.R.
4.	Bihar	1,200
5.	Goa	2,000
6.	Gujarat	36,000
7.	Haryana	400
8.	Himachal Pradesh	N.R.
9.	J & K	N.R.
10.	Karnataka	10,000
11.	Kerala	NIL
12.	Madhya Pradesh	N.R.
13.	Maharashtra	27,000
14.	Manipur	2,400
15.	Meghalaya	400
16.	Mizoram	270
17.	Nagaland	N.R.
18.	Orissa	10,000
19.	Punjab	NIL
20.	Rajasthan	N.R.
21.	Sikkim	880
22.	Tamil Nadu	4,000
23.	Tripura	N.R.
24.	Uttar Pradesh	NIL
25.	West Bengal	14,000
26.	A & N Islands	N.R.
27.	Chandigarh	N.R.
28.	D & N Havell	320

1	2	3
29.	Delhi	2,104
30.	Daman & Diu	420
31.	Lakshadweep	400
32.	Pondicherry	4,000
All India		

Statement-VII

Statement showing allotment of Rice from June'97 to March'98 under TPDS

(In '000 Tonnes)

Sl. No.	States/UTs	Allotment			
		BPL	APL	Add.	Total
1	2	3	4	5	6
1.	Andhra Pradesh	348.84	1540.16	0.00	1889.00
2.	Arunachal Pd.	6.94	58.75	20.97	86.66
3.	Assam	183.57	166.35	130.93	480.85
4.	Bihar	343.60	79.20	0.00	422.80
5.	Delhi	7.20	121.70	5.40	134.30
6.	Goa	2.80	35.70	23.50	61.80
7.	Gujarat	0.00	180.00	58.00	238.00
8.	Haryana	0.00	0.00	0.00	0.00
9.	Himachal Pd.	0.00	54.19	58.00	112.19
10.	J & K	40.19	131.07	171.50	342.76
11.	Karnataka	230.00	370.00	180.00	780.00
12.	Kerala	153.50	1112.86	245.00	1511.36
13.	Madhya Pd.	240.00	103.50	0.00	343.50
14.	Maharashtra	211.60	223.80	100.00	535.40
15.	Manipur	12.02	29.58	39.80	81.40
16.	Meghalaya	12.78	91.12	61.38	165.28
17.	Mizoram	4.66	60.70	24.83	90.19
18.	Nagaland	7.52	86.45	3.00	96.97
19.	Orissa	318.20	37.20	160.00	515.40
20.	Punjab	6.80	2.80	0.00	9.60
21.	Rajasthan	2.50	7.80	38.56	48.86
22.	Sikkim	3.36	29.42	34.00	66.78

1	2	3	4	5	6
23. Tamil Nadu	457.90	384.40	187.41	1029.71	
24. Tripura	22.92	91.53	25.20	139.65	
25. Uttar Pradesh	315.00	112.00	14.59	441.59	
26. West Bengal	241.96	104.94	60.00	406.90	
27. A & N Islands	1.80	28.20	0.00	30.00	
28. Chandigarh	0.20	1.70	0.44	2.34	
29. D & N Haveli	1.20	1.80	0.95	3.95	
30. Daman & Diu	0.20	1.10	1.88	3.18	
31. Lakshadweep	0.24	6.06	2.40	8.70	
32. Pondicherry	8.50	2.90	6.74	16.14	
Total	3183.80	5256.98	1652.48	10093.26	

Statement-VIII

Statement showing allotment of Wheat from June '97 to March '98 under TPDS

(In '000 Tonnes)

Sl. No.	States/UTs	Allotment			
		BPL	APL	Addl.	Total
1	2	3	4	5	6
1.	Andhra Pradesh	3.00	105.00	45.00	153.00
2.	Arunachal Pd.	0.67	5.24	0.00	5.91
3.	Assam	7.02	196.06	60.00	263.08
4.	Bihar	515.40	118.80	40.00	674.20
5.	Delhi	22.40	381.60	127.47	531.47
6.	Goa	1.20	16.90	8.00	26.10
7.	Gujarat	200.00	295.00	112.50	607.50
8.	Haryana	73.30	7.20	70.00	150.60
9.	Himachal Pd.	38.93	37.95	30.14	107.02
10.	J & K	14.47	74.74	141.37	230.59
11.	Karnataka	57.50	92.50	50.00	200.00
12.	Kerala	0.00	214.04	90.00	304.04
13.	Madhya Pd.	293.40	126.50	45.00	464.90
14.	Maharashtra	393.00	413.80	266.00	1061.80

1	2	3	4	5	6
15. Manipur	0.31	16.79	3.96	21.06	
16. Meghalaya	1.22	14.48	5.84	21.54	
17. Mizoram	0.04	10.10	3.80	13.94	
18. Nagaland	1.87	15.46	10.20	27.53	
19. Orissa	0.00	0.00	199.00	199.00	
20. Punjab	36.20	15.10	0.00	51.30	
21. Rajasthan	214.50	326.80	100.00	641.30	
22. Sikkim	0.04	1.28	3.16	4.48	
23. Tamil Nadu	0.00	0.00	200.00	200.00	
24. Tripura	0.00	12.80	2.08	14.88	
25. Uttar Pradesh	640.00	221.70	145.62	1007.22	
26. West Bengal	217.00	647.60	118.60	983.20	
27. A & N Islands	0.84	8.16	0.00	9.00	
28. Chandigarh	1.60	9.70	2.68	13.98	
29. D & N Haveli	0.30	0.50	0.68	1.48	
30. Daman & Diu	0.10	0.40	0.60	1.10	
31. Lakshadweep	0.00	0.50	0.00	0.50	
32. Pondicherry	0.00	0.20	3.12	3.32	
Total	2734.32	3386.90	1873.72	7994.94	

Central Assistance to Madhya Pradesh for Tribal Development

1002. SHRI RAMANAND SINGH : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government provided an amount from Special Central Assistance to Madhya Pradesh for tribal development during 1996-97 and 1997-98;

(b) if so, the details thereof; and

(c) the amount expended out of it on each items year-wise ?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) Yes, Sir.

(b) The Ministry of Welfare provided an amount of Rs. 7695.71 lakhs and Rs. 9207.83 lakhs from Special Central Assistance to Madhya Pradesh for tribal development during 1996-97 and 1997-98 respectively.